

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6667-6668/2019 @ Special Leave Petition (C)Nos.
24803-24804 of 2018

DR. PROFESSOR RAJENDRA CHAUDHARY & ANR. Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

Date : 28-08-2019 These appeals were called on for hearing
pronouncement of judgment today.

For Appellant(s) Mr. Divyakant Lahoti, AOR
Mr. Manu Yadav,adv.
Ms. Amrita Grover,Adv.
Mr. Parikshit Ahuja,adv.
Ms. Praveena Bisht,Adv.
Ms. Madhur Jhavar,Adv.
Mr. Hussain Ali,Adv.
Mr. Kartik Lahoti,Adv.
Mr. Gaurav Choudhary,Adv.

For Respondent(s) Mr. Ankit Goel, AOR
Ms. Ankita Prakash,Adv
Mr. Om Prakash Shukla,Adv.
Mr. Rajiv Yadav, AOR

Hon'ble Mr.Justice L.Nageswara Rao pronounced the
non-Reportable judgment of the Bench comprising His
Lordship and Hon'ble Mr.Justice Hemant Gupta.

Leave granted.

The appeals are dismissed in terms of the signed
non-Reportable judgment.

Pending application, if any, stands disposed of.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master

(The Signed non-Reportable Judgment is placed on the file)